

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3219
ANSWERED ON:21.12.2004
CHAMBERS OF SUPREME COURT LAWYERS
Koya Dr. P. Pookunhi

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether a decision was taken by the Government for allotment of chambers to Supreme Court lawyers at Bhagwan Das Road on standard licence fee instead of throw away prices;
- (b) if so, the amount realized from each allottee so far since the date of allotment of such chambers; and
- (c) the steps taken to ensure that no further allotment/empanelment is processed to any advocate till the outstanding amount is realized or premises is got vacated from the allottees?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a)to(c): The information is being collected and will be laid on the Table of the Sabha.